

(d) The matter is subjudice and pending with the Hon. High Court of Gujarat.

Construction of Rail Line

3173. SHRI ILIYAS AZMI : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for non-commencement of work regarding the construction of rail line from Gola Gokarannath to Farukhabad via Mohammadi, Shahjahanpur under N.E. Railway in Uttar Pradesh despite completion of survey work in this regard; and

(b) the time by which the work on this rail line would start in public interest alongwith the time by which the obstacles, if any, would be removed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Due to unremunerativeness and constraint of resources.

(b) Does not arise.

[English]

Zonal Office at Bilaspur

3174. SHRI RADHA MOHAN SINGH :

SHRI SANTOSH KUMAR GANGWAR :

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations regarding opening up of a Zonal Office at Bilaspur (M.P.);

(b) if so, whether the Government have since acceded to the demand;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. A number of requests/representations have been received for setting up of a new zone at Bilaspur.

(b) and (c). The Government has decided to set up six additional Zonal Headquarters at Allahabad, Jaipur, Bangalore, Hajipur, Jabalpur and Bhubaneswar.

(d) The issue of reorganisation had been examined earlier by the Railway Reforms Committee and recently by an Advisers Committee neither of which had recommended the location of a Zonal headquarter at Bilaspur.

National Fertilizers Ltd.

3175. SHRI RAJIV PRATAP RUDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether M/s. Karsan Limited has threatened the National Fertilizers Ltd. with legal action for 'breach of contract'; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) and (b). The urea has not been supplied by M/s. Karsan Ltd. as per the stipulated time schedule indicated in the contract. Accordingly, M/s. National Fertilizers Limited (NFL) is filing Arbitration proceedings against M/s. Karsan Ltd. for breach of contract. However, M/s. Karsan Ltd. in one of their communication have intimated that necessary legal precautions will be applied by them against the Government of India.

[Translation]

Extension of Rail Line

3176. SHRI HARIVANSH SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to extend the Salempur-Barhajpur rail line upto Doharighat;

(b) whether the Bhatni-Barhajpur train does not run on Sundays;

(c) whether the Government propose to run it daily; and

(d) whether the Government propose to start trains from Barhaj to Chhopra and Gorakhpur to Barhaj?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) No, Sir.

[English]

Fake Currency Notes

3177. SHRI RAM KRIPAL YADAV :
SHRI SAYTAJITSINH DULIPSINH :
SHRI KRISHAN LAL SHARMA :
SHRI MOHAN RAWALE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Pakistan's ISI has been pushing through Indo-Pak borders fake Indian currency notes manufactured in Pakistan with a view to destabilise the Indian economy;

(b) if so, the details thereof alongwith the seizure of fake Indian currency notes;

(c) the number of persons arrested and the action taken against them; and

(d) the measures taken by the Government to check the smuggling of fake Indian currency notes from across the Indo-Pak Border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Circulation/seizure of fake currency notes has